

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


No. K.13021/02/2017-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 03<sup>rd</sup> August , 2018.

**NOTIFICATION**

In exercise of the powers conferred by Section 95 of the Constitution of Jammu and Kashmir, the President is pleased to appoint (i) Smt. Sindhu Sharma, (ii) Shri Rashid Ali Dar, to be Judges of the Jammu and Kashmir High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

  
21/8/2018

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13021/02/2017-US.II

Dated 03.08.2018

**Copy to:-**

- 1 (i) Smt. Sindhu Sharma, (ii) Shri Rashid Ali Dar, c/o The Registrar General, Jammu & Kashmir High Court, Srinagar/Jammu.
- 2 The Secretary to the Governor, Jammu & Kashmir, Srinagar/Jammu.
- 3 The Secretary to the Chief Justice, Jammu & Kashmir High Court, Srinagar/Jammu.
- 4 The Chief Secretary, Government of Jammu & Kashmir, Srinagar/Jammu.
- 5 The Registrar General, Jammu & Kashmir High Court, Srinagar/Jammu.
- 6 The Accountant General, Jammu & Kashmir, Srinagar/Jammu.
- 7 The President's Secretariat, (CA.II Section), New Delhi
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(Desk)/US.I/S.O.(Desk)
- 11 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(K.C.Thang)

**Under Secretary to the Government of India**  
**Tele: 2338 2978**